NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	CP(IB)No. 145/BB/ 2017	-	For filing objections	Rule-6 of IB	Som Distilleries and Breweries Ltd. Vs
SL.	SL. NAME (IN CAPITAL)		Objections		United Breweries Ltd.

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

YENKANAA EKAMZE 9 KUS UGSTUT

ABHIJIT ATUR 9663209317

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time to file objections. List it on 07/02/2018. Registry is again directed to check compliance memo.

Member (T)

Member (J)